

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Review Petition No. 142/93 in

Original Application No. 76/93

Miss E.V. Chacko

... Applicant.

V/s.

B.A.R.C. Bombay and 3 others.

... Respondents.

CORAM: Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Tribunal's order on Review Petition (No. 142/93)

Dated: 18th Jan 1994

This review petition is filed against the order and judgement dated 2.11.93 in OA 76/93, rejecting the application challenging the validity of the transfer order. I have carefully gone through the grounds raised in the review petition. No new grounds have been raised in the petition which could not have been raised at the time when the applicant was heard in support of the original application. The applicants grievance is that the order dated 2.11.93 is erroneous but that ground cannot be a ground for a review of the order. The application for review is therefore dismissed.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)  
Member (J)

NS